

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

2

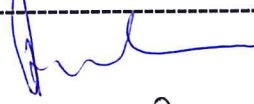
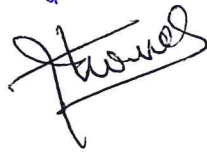
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/15/2017
NAME OF THE PETITIONER(S) : RINKU ROY
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +
1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Aruna Ganesan	Counsel for Petitioner	
Thomas T. Jacob	Counsel for Respondent	

ORDER

Both counsel alongwith the parties are present. It has been suggested by the counsel for respondent that there is chance for settlement in case the proposal made by the respondent are accepted. It is also submitted that after discussions both the counsel alongwith the parties propose to have a mediator mutually agreed in the matter of settlement for which they sought time. Considering the submission of both the counsel, time enlarged. Put up on 21.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)